2024

THE HIGH COURT AT CALCUTTA APPELLATE SIDE

CORRIGENDUM

No. 11006-RG

Dated, Calcutta, the 3rd December, 2024.

This is to refer to the Court's Notification No. 9273-RG dated 20/11/2024, published in the Court's website containing the name of 33 officers of the West Bengal Judicial Service eligible to appear in the Limited Competitive Examination, 2024, in the process of promotion to the cadre of District Judge (Entry Level) and to inform that the name of Sri Mandip Saha Roy, a member of the West Bengal Judicial Service, whose name has inadvertently been omitted in the list of eligible officers is now included in the list at Sl. No. 34.

SD/-

Registrar General-cum-Secretary, Selection Board, High Court, Calcutta